OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of **Sh. Leel Prasad Thapa Peon, E.C. 48051914 S/o Sh. Hira Lal Thapa** expired on 24.10.2021, his name is hereby struck off from the pay scroll of this office with effect from 25.10.2021 (Forenoon) as per rule 5(2) of CCS (Pension) Rules, 1972.

Girish Kathpalia
29.11.21

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
DELHI

No. 71683-71703 PF/Admn-III/2021 Dated, Delhi the 30 NOV 2021

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. Personal office, Ld. Principal District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi.
3. The Accounts Officer/DDO, (New Delhi District), Patiala House Courts, New Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, (New Delhi District), Patiala House Courts, New Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, Central/(New Delhi District), Patiala House Courts, New Delhi.
6. The Dealing Officials, Establishment Seat, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Administrative Officer/Branch Incharge, Administration Branch, (New Delhi District), Patiala House Courts, New Delhi.
8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
9. The Dealing Officials, Leave seat, Central & (New Delhi District), Patiala House Courts, New Delhi.
10. The Dealing Official, Pension Cell, (New Delhi District), Patiala House Courts, New Delhi.
11. The Dealing Official, ACR Cell, THC, Delhi
12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
13. The Dealing Official Layers, Tis Hazari Courts, Delhi
14. Smt. Deepa Thapa on behalf of the deceased official i.e. Sh. Leel Prasad Thapa Peon, E.C. 48051914 S/o Sh. Hira Lal Thapa, R/o Qrr. No. 209, 3rd Floor, Type-II, Opp. Sai Baba Mandir, Lodhi Road Complex, New Delhi

Balbir Singh
29/11/21

(BALBIR SINGH SHALAR)
Administrative Officer (Judl.)
Administration Branch-III
Principal District & Sessions Judge (HQs.), Delhi